



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI**

OFFICE ORDER

Consequent upon recommendation of the 'Screening Committee (ACP/MACPS)' vide its Minutes dated 22.11.2022, the second financial upgradation under 'Modified Assured Career Progression Scheme' in the Pay Band of Rs. 9300-34800/- with Grade Pay 4800/- (Level-8) (PB-2) (7th CPC) is hereby granted to the following officials with effect from the dates as mentioned against their names:-

S.No.	Employee code	Official's Name	Father's / Husband's Name	Desig.	2 nd Financial upgradation w.e.f.
1	40463210	Aman Kumar Mothasara	Bhopal Singh	JA	29-06-2021
2	61637136	Kanta Devi	Late Krishan Kumar	JA	27-06-2021
3	93727348	Dalip Singh	Himmat Singh	JA	01.01.2022
4	75852013	Raj Kumar	Kirpa Ram	JA	13-06-2018
5	35307291	Vijender Kumar	Ramji Lal	JA	19-08-2021
6	14094	Babbal Mehra	Yogesh Mehra	JA	05-08-2021
7	52379642	Bhoopesh Kumar	Prabhu Dayal	JA	05-08-2021
8	81291533	Jagdish Prasad	Sunder Lal	JA	05-08-2021
9	14103	Mohinder Singh	Tek Ram	JA	05-08-2021
10	14100	Om Parkash	Hazari Lal	JA	05-08-2021
11	49814479	Neeraj Antwal	Jyoti Ram Antwal	JA	05-08-2021
12	14114	Baldev Raj	Sant Ram	JA	05-08-2021
13	14108	Pawan Kumar	Dharam Pal	JA	05-08-2021
14	14082	Jainender Kumar	Ganpat Rai	JA	05-08-2021
15	21148923	Bharat Bhushan	Bhagat Ram	JA	10-08-2021
16	79404298	Bhawna	D/o-Ram Charan, W/o-Manoj Kumar	JA	10-08-2021
17	14116	Jagdish Prasad	Bishamber Dayal	JA	19-08-2021
18	91271340	Surender	Om Prakash	JA	19-08-2021
19	14095	Navneet Soni	Roop Singh Soni	JA	21-08-2021
20	77484207	Padmini	Hari Chand	JA	21-08-2021
21	14101	Niranjan Lal	Hari Ram	JA	21-08-2021
22	66733409	Anand	Umed Ram	JA	21-08-2021
23	14096	Narender Kumar	Ram Kumar	JA	21-08-2021

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S.No	Employee Code	Official's Name	Father's / Husband's Name	Desig	2 nd Financial upgradation w.e.f.
24	18142167	Nandini Kujur	Sylvester Kujur	JA	21-08-2021
25	14092	Jalvir Singh	Kali Ram	JA	21-08-2021
26	19406448	Bhim Singh Yadav	Mansa Ram	JA	29-09-2021
27	14118	Harsh Gambhir	Ashok Gambhir	JA	29-09-2021
28	12856	Asha Balodhi	Sh. Bhaskar Balodhi	JA	30-10-2022
29	83926540	Anju Bhatia	Deepanshu Bhatia	JA	30-10-2022
30	88150671	Amit Saxena (Ad-hoc AAO w.e.f. 11.05.2022)	Deepak Saxena	JA	31-10-2022
31	45628216	Aparna Soni	Vijay Verma	JA	01-11-2022
32	38680571	Yogesh Saini	Ajab Singh Saini	JA	02.11.2022
33	12815	Ajay Gupta	J P Gupta	JA	02-11-2022
34	50545065	Ashish Kumar	Shashi Kumar	JA	02-11-2022
35	16618801	Anju Rani Gehlawat	Sandeep Dabas	JA	02-11-2022
36	96876197	Ashish Chopra	J N Chopra	JA	02-11-2022
37	12839	Ashish Massey	N V Massey	JA	02-11-2022
38	58847521	Anupam Thakur	Jarnail Singh	JA	02-11-2022
39	10273907	Pramjeet Kaushik	R K Kaushik	JA	30-10-2022
40	67890975	Divya Mehandru	D P Mehandru	JA	02-11-2022
41	61638113	Dinesh Yadav	R N Yadav	JA	02-11-2022
42	62728356	Ashwani Kumar Verma	Braham Prakash Verma	JA	02-11-2022
43	12847	Kamal Kant	Madan Lal	JA	02-11-2022
44	71151967	Satish Kumar	Satya Narain	JA	02-11-2022
45	90576997	Ashish Kumar	Karan Singh	JA	20-11-2022
46	18626558	Kaveri Saini	Ram Kishan Saini	JA	20-11-2022
47	59608061	Neeraj Saini	Yash Dev Saini	JA	20-11-2022
48	53104075	Swati Gautam	Sumit Kadam	JA	20-11-2022
49	10941922	Anita	Prem Chand	JA	20-11-2022
50	11235141	Parveen	Sunil Dutt Sudhir	JA	20-11-2022
51	12838	Pradeep Kumar	Sarju Prasad	JA	20-11-2022
52	29537526	Durgesh Kumar Johri	Rohtash Singh Johri	JA	20-11-2022

9/10/2022

S.No.	Employee Code	Official's Name	Father's/Husband's Name	Desig.	2 nd Financial upgradation w.e.f.
53	47934551	Ajeet Singh	B S Rawat	JA	20-11-2022
54	20618935	Ajay Kumar	Umed Singh	JA	20-11-2022
55	49895520	Archana Saini	Vikas Saini	JA	20-11-2022
56	52764689	Arun Kumar	Jagdish Singh	JA	28-11-2022
57	96906737	Rajni Bodra	J K Bodra	JA	11-12-2022
58	15513350	Laxmi Narayan Meena	Chither Mal Meena	JA	11-12-2022
59	56776201	Manjeet Kaur Pandey	d/o Jagdish Singh w/o Atul Pandey	JA	01-01-2020
60	33336275	Anshu Meena	Raj Kumar Meena	JA	01-01-2022
61	66511906	Ganesh Kumar	Ram Kirpal	JA	01-01-2021
62	13104	Arun Yadav	Naresh Yadav	JA	01-01-2020
63	33892468	Ms. Anita Rani Duggal/ Godalla	Om Kumar Godalla	SJA	01.01.2013

The above financial upgradation is subject to audit objection and/or review in due course, if any.

Upon grant of financial upgradation under the MACPS, there shall be no change in the designation, classification or status of the official concerned. However, financial and certain other benefits which are linked to the pay drawn by an employee shall be permitted.

The financial upgradation under the MACP Scheme shall be purely personal to the employee and shall have no relevance to his/her seniority position. As such, there shall be no additional financial upgradation for the senior-employee on the ground that the junior employee in the grade has got higher Pay/Grade Pay under the MACP Scheme.

All the beneficiaries are directed to exercise their 'Option Form' in the concerned Accounts Branch of their respective district for the purpose of pay fixation within one month.

Corrigendum Note:

- (i) The Order No. Admn.II/S&P/(JA)/2018/53747-54317 dated 13.08.2018 is partially modified in respect of Sh. Mukesh S/o Nand Lal, JA and his "due date of MACP" now be treated as 13.09.2014 instead of 20.09.2014.

GIRISH KATHPALIA
23.12.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

96074-254
No. _____ /MACP/S&P(SJAs & JAs)/Admn.II(C)/2022 Dated, Delhi the 23 DEC 2022

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order among the officials of District Courts presently posted under your kind control on deputation / diverted capacity.

2. Ld. Principal District & Sessions Judges, North, North-West, New Delhi, West, South, South-East, New Delhi, East, Shahdara, North-East, South-West & Rouse Avenue, Delhi/New Delhi.
3. Sh. Manoj Jain, Ld. Chairperson, Screening Committee / Ld. Principal D&SJ(South-West), Dwarka Courts, New Delhi.
4. Sh. Gurdeep Singh, Ld. Member, Screening Committee / Ld. District Judge (Commercial Courts), North-West, Rohini Courts, Delhi.
5. Sh. Arun Sukhija, Ld. Member, Screening Committee/Ld. ASJ, KKD Courts, Delhi.
6. P.S. to the undersigned.
7. The Administrative Officer (Judicial)/Branch Incharge, Vigilance Branches, all District Courts Delhi/New Delhi.
8. All the DDOs/AOs/AAOs, Accounts Branches, Delhi/New Delhi.
9. The concerned Pay & Accounts Officer, Delhi through concerned Accounts Branches).
10. The concerned Dealing Officials (Service Book), all Districts Courts, Delhi/New Delhi.
11. The concerned Dealing Officials (Pension Cell), all Districts Courts, Delhi/New Delhi.
12. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
13. The Dealing Official (Personal File), Admn. Branch-II (Central), THC, Delhi.
14. The Dealing Official, ACR Cell, THC, Delhi.
15. The Dealing Official, LAYERS Seat for uploading on LAYERS.
16. The Dealing Official, Website Committee for uploading on official website of this Court including the tab "**Employees Corner**".
17. All the concerned officials to access this order through LAYERS login / Employees' Corner on official website.

Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

